- (e) The average operational expenditure per students in JNVs is Rs.54,708/- (approx.)
- (f) There is system of regular internal audit to ensure that the funds are spent in accordance with the approved schemes.
  - (g) Yes, Sir.

## Common syllabus and curriculum under RTE Act

3349. SHRI T.M. SELVAGANAPATHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that a common syllabus and common curriculum is required to achieve the objectives of the Right To Education Act;
  - (b) if so, the details thereof and the steps being taken by Government in this regard;
- (c) whether it is also a fact that to provide free and compulsory education to every child of 6 to 14 years, Government needs to make many changes in the present education system; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Section 7(6) (a) of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides that the Central Government shall develop a framework of national curriculum with the help of academic authority specified under section 29 of the RTE Act. The Central Government has authorised the National Council of Educational Research and Training (NCERT) as the academic authority. The NCERT has developed the National Curriculum Framework (NCF) 2005. The Central Government has decided that NCF 2005 shall be the national curriculum framework under the RTE Act. The NCF-2005 lays down principles for curriculum development to facilitate states to develop and implement innovative locale specific programmes which take into account the diversity and plurality that prevails in the country. State Governments have initiated the process of curriculum and textbook reform based on NCF-2005.

(c) and (d) The RTE Act provides for free and compulsory education to all children in the age group of six to fourteen years. The RTE Act has come into force from 1st April, 2010. The Central

Government has revised the Sarva Shiksha Abhiyan (SSA) norm to correspond with the provisions of the RTE Act. The SSA Framework of implementation and the fund sharing pattern between the Central and State Governments have also been revised to ensure effective implementation of the provisions of the RTE Act.

## High drop-out rates in naxal affected and tribal areas

3350. SHRIMATI MOHSINA KIDWAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government is aware that children in naxal affected areas are facing lots of problems and finding it difficult to go to schools;
- (b) whether Government is also aware that drop-out rates are very high in naxal affected and tribal areas;
  - (c) if so, the details of drop-out rate during the last three years;
- (d) the steps Government is going to take to address this problem in Chhattisgarh, Jharkhand, Orissa and Andhra Pradesh;
  - (e) whether Government has earmarked budget for children of naxal affected areas; and
  - (f) if so, the details thereof and the special incentives thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes, Sir.

(b) to (d) As per Selected Educational Statistics brought out by the Ministry of Human Resource Development, drop-out rate at primary level was higher *vis-a-vis* drop-out rate at national level during 2006-07 to 2008-09 in Chhattisgarh, Jharkhand and Orissa. At upper primary level, this rate was higher in Jharkhand, Orissa and Andhra Pradesh. A statement giving details of drop-out rate at primary and upper primary levels in Chhattisgarh, Jharkhand, Orissa and Andhra Pradesh and that at the national level during 2006-07 to 2008-09 are given in Statement-I (See below).

Naxal affected districts are categorized as Special Focus Districts (SFDs under SSA. Similarly districts with more than 25% population of Scheduled Tribes are categorized as SFDs under SSA programme. The number of Naxal Affected Districts and districts having concentration of Scheduled Tribes categorized as SFDs under SSA programme are as under:-